

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> SEPTEMBER, 2022, 10:30 A.M.**

CP No. 121/CB/2021

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Bishnu Charan Sahoo -Vs- Eminence Corporation Pvt. Ltd.
Under Section	241-242


For Petitioner (s) :

For Respondent (s) :

**ORDER**

Due to paucity of time, matter could not be taken up today. List the matter on 14.11.2022.

  
**Satya Ranjan Prasad**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**